

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) The number of families affected/displaced by Subemarekha Multipurpose Project is as under:

- (i) Chandil Dam — 10218
 (ii) Icha Dam — 2648 (in Bihar)
 1551 (in Orissa)

(b) and (c). *Chandil Dam*: 22 rehabilitation sites have been selected to rehabilitate persons displaced under this reservoir and work on 11 sites is in progress.

Under Phase-I of the Reservoir, 18 villages are to be shifted to the rehabilitation sites and following works have been completed till 12/93:

- (i) Out of 4563 displaced families 4339 have been paid land and house compensation. Remaining 224 families have some disputes.
 (ii) Vikas Pustika have been provided to all the families.
 (iii) In the 11 rehabilitation sites 1642 plots have been provided for house construction and 983 families have been paid cash compensation for house plots which they can construct at a place of their own choice.
 (iv) Shifting charges have been paid to 4339 families.
 (v) 2161 affected families have been paid grants for construction of houses.

Icha Reservoir: 11 number of rehabilitation sites have been selected for resettlement of the displaced persons from this reservoir area. 260 plots have already been allotted to the oustees and 74 displaced families have already occupied the plots.

(d) An expenditure of Rs. 5.2 crores has been incurred on Rehabilitation and Resettlement works in respect of Chandil Dam till 3/94.

LPG Agencies and Petrol/Diesel Retail Outlets

1278. SHRI RAM KRIPAL YADAV:
 SHRI B.L. SHARMA 'PREM':
 SHRI MOHAMMAD ALI ASHRAF FATMI:
 SHRI SHIVRAJ SINGH CHAUHAN:
 SHRI BARE LAL JATAV:
 SHRI ANAND AHIRWAR:
 SHRI N.J. RATHVA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of petrol/diesel retail outlets and LPG agencies allotted during the current financial year so far, State-wise;

(b) the number out of these allotted to the persons belonging to Scheduled Castes/Scheduled Tribes/Backward Class/Handicapped, educated unemployees and ex-personnel of armed forces and para-military forces, separately;

(c) whether the Government propose to allot more petrol/diesel retail outlets and LPG agencies during the remaining period of current financial year; and

(d) if so, the details thereof, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) and (b) The category-wise details of selections made through OSBs for the RO dealerships and LPG distributorships, included in the approved Marketing Plans, during the current financial year (April—September, 1994) are indicated below:

	RO	LPG
SC	182	65
ST	115	47
PH	76	55
DEF	61	41
FF	47	28
OPEN	440	186
	<hr/> 921	<hr/> 422

There is no separate reservation for backward classes, educated unemployed, ex-personnel of armed forces and para-military forces. They are considered against the advertisements of the existing categories subject to their meeting the eligibility criteria.

(c) and (d). 1160 RO dealerships and 633 LPG distributorships included in the marketing plan so far, remain to be allotted by selection through Oil Selection Boards.

[English]

'C' Band System in Gujarat

1279. SHRI ARVIND TRIVEDI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to provide 'C' Band system facility instead of extended 'C' Band facility to Gujarat;

(b) if so, the details thereof; and

(c) the time by which it is likely to be provided?

THE MINISTER OF THE STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) No, Sir.

(b) and (c) Do not arise.